

S.L. NO.....

-1284-

A

Commissioner  
Bidhannagar Municipal Corporation

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, EASTERN ZONE

BENCH AT KOLKATA

O.A. 32 of 2019/EZ

In the matter of :

Subhas Dutta

..... Applicant

-Versus-

State Of West Bengal & Ors

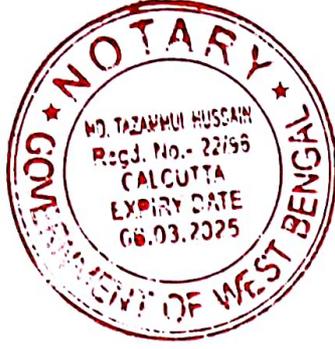
..... Respondents



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PAUSHALI BANERJEE  
Advocate  
7A, Kiron Shankar Roy Road  
Kolkata-700001



- 1285 -

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Bidhannagar Municipal Corporation

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, EASTERN ZONE**

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..... Respondents

**Affidavit on certain issues on behalf of the Bidhannagar Municipal Corporation**

I, Debasis Ghosh, son of late Anil Kumar Ghosh, aged about 58 years, by religion Hindu, by occupation-service, working for gain as Commissioner at the Bidhannagar Municipal Corporation, FD-415A, Sector-III, Kolkata – 700106 do hereby solemnly affirm and say as follows: -



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- 1286 -

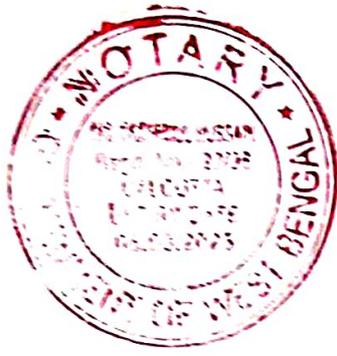
Commissioner  
Bidhannagar Municipal Corporation

1. I know the facts and circumstances of the case. I have been duly authorised by the Bidhannagar Municipal Corporation and otherwise competent to affirm this affidavit on its behalf.

- 1) That the Hon'ble Tribunal was pleased to direct the Corporation to file a comprehensive action plan and current status report of Bidhannagar Municipal Corporation.
2. The comprehensive action plan is prepared and given below :-

1	For the Bio-mining at Mollar Bheri for the work of "Scientific Dumpsite Land Reclamation through Bio-mining resource recovery and Scientific Rejects Disposal at Mollar Bheri, Bidhannagar Municipal Corporation", for an approximate quantum of 3 lakh M.T.	The Bio-mining work at Mollar Bheri is going on approx. 1,20,000 mt waste have been mined. Tentative date for completion of Bio Mining is July2022. To expedite the process another 2 (two) sets of trammel has been installed. Copy of the Picture of processing of legacy waste is annexed herewith and marked as <b>Annexed -A</b>
2.	Fencing work	The fencing works around the Mollar Bheri is complete. Pictures of the fencing of Mollar Bheri are annexed herewith and marked as <b>Annexed -B.</b>

That the statements made in foregoing paragraphs 1 are true to my knowledge, those made paragraphs nos. 2 are true to my information derived from records which I verily belief to be true and rest are my respectful submissions before this Learned Tribunal.

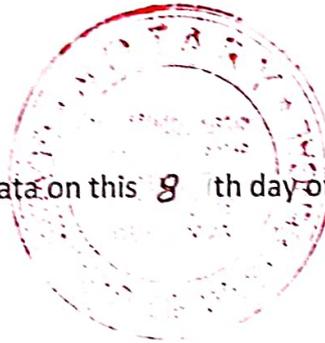


-1287-

VERIFICATION

I, Debasis Ghosh, son of late Anil Kumar Ghosh, aged about 58 years, by religion Hindu, by occupation-service, working for gain as Commissioner at the Bidhannagar Municipal Corporation, FD-415A, Sector-III, Kolkata – 700106, do hereby verify that Para no-2 to 3 of the Affidavit are true to the best of my knowledge and belief, rest are humble submissions before this Hon’ble Court and no part of the report is false and nothing has been concealed therefrom.

Verified at Kolkata on this 8<sup>th</sup> day of March, 2022.



Prepared in my office

*D. Ghosh*

**DEPONENT**

Commissioner  
Bidhannagar Municipal Corporation

*Pau Sheli Banjee*  
Advocate

**Solemnly affirmed and declared  
before me on Identification**

*M. T. Hussain*

**M. T. HUSSAIN** Notary  
Late Civil Court  
Kolkata  
Regd. No. 22/96 Govt. of W.B.

**08 MAR 2022**

Annexure - 'A'  
-1288-



- 1289 -

'A'





-1291-

'B'

